

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3630
ANSWERED ON:05.08.2014
LOANS TO SC STUDENTS
Chhotelal Shri ;Patel Shri Devji Mansingram

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the amount of scholarship disbursed to Scheduled Caste students staying in hostels is inadequate to cover the expenses of such students;
- (b) if so, the details thereof and the corrective steps proposed to be taken in this regard; and
- (c) the details of education loans provided to Scheduled Caste students by the National Scheduled Castes Finance and Development Corporation during each of the last three years and the current year, State-wise, particularly for Uttar Pradesh and Rajasthan?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI SUDARSHAN BHAGAT)

- (a) & (b) Post Martic Scholarship for Scheduled Caste students (PMS-SC) has been revised w.e.f. 01.07.2010 which included upward revision of maintenance and other allowances for hostellers also. The increase in Consumer Price Index for industrial workers has been, inter-alia, taken into consideration while revising the allowances for Scheduled Caste students.
- (c) State/UT-wise details of education loans provided to Scheduled Caste students by the National Scheduled Castes Finance & Development Corporation (NSFDC) during the last three years and the current year including Uttar Pradesh and Rajasthan are at Annexure.